

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/304/ (IB)/2017

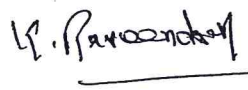
NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD

NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD

UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

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| 1. | K. BHUVANESWAR ADVOCATE | COUNSEL FOR PETITIONER |  |
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| 2. | K. PARANANDAN | Respondent |  |
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ORDER

Counsel for petitioner present. Counsel for respondent stated that an IRP was appointed in a connected matter by this Bench and prayed time for filing a copy of the same. Time extended at request. Put up on 20.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)